

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI S. T. SOOR
COURT NO. 2 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST 11 / 09 /2020

ORDER

1	SUIT 8895/1994	K. R. Shenoy & Ors V/S Smt Mathurabai Dayasankar Patil & Ors	Solomon & Co Dhruve Liladhar & Co
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JUDGMENT

2	SUIT 10471/1991	Jayeshkumar B. Jain V/S Upkar Builders & Ors	Madanlal Shah J. R. Vakil
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RECORDING EVIDENCE

4	SUIT 2608/2014	Sonawala Co Ltd V/S Pradeep Nalawade	Dhruti Doctor
5	SUIT 852/2015	Daji Tukaram Ghutukade & Anr V/S Shree Swami Samarth Construction & Anr	Harshad Rajeshirke
6	SUIT 1011/2015	Ajaykumar Rajesh Tripathi V/S Gaurishankar Sharma & Ors	Sanjeev Singh
7	SUIT 1307/2015	Md. Taqi Md. Naqi Pvt Ltd V/S Haroon Rashid Safdarali & Ors	Purav J. Damania
8	SUIT 1430/2016	Dharmendra Ramavtar Nirmal V/S Arvind Rane & Ors	Jitendra S. Ahuja
9	SUIT 2583/2016	Lalmiya Nawab Khan V/S Misry Lal Jain & Ors	Virendra Dubey
10	SUIT 1403/2018	Prakash Cotton Mills Pvt Ltd V/S Kumar Saroj	V. K. Damle

NM ORDERS

11	SUIT 127/2019	Maharashtra Balvikas High School & Anr V/S Kusum Manohar Gople	V. R. Tripathi
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